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CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration No. 1252 of 1986 (T)
(C.Revision No. 407 of 1984)

Jagdish Prasad Srivastava Revisionist

Versus

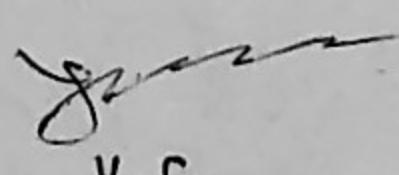
Union of India & Others Respondents.

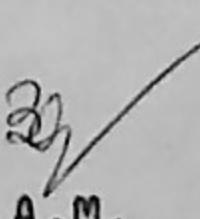
Hon.S.Zaheer Hasan, V.C.

Hon. A.P. Johri, A.M.

(By Hon.S.Zaheer Hasan, V.C.)

Shri S.K.Srivastava is present
on behalf of the revisionist. The revisionist
is said to be dead. The revision abates.


V.C.


A.M.

Dated the 12th Dec., 1986.

RKM